

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BALAGANGA TEXTILES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	BALAGANGA TEXTILES PRIVATE LIMITED
2. Date of incorporation of corporate debtor	19 December 2018
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17309TZ2018PTC030960
5. Address of the registered office and principal office (if any) of corporate debtor	D.No.122-3B, Gandhi Nagar, Athumedu, ODC Road, Vedasandur, Dindigul, Tamil Nadu – 624001
6. Insolvency commencement date in respect of corporate debtor	05 May 2026
7. Estimated date of closure of insolvency resolution process	01 November 2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. S. Kangayan, IBBI/IPA-002/IP-N00866/2019-2020/12770
9. Address and e-mail of the interim resolution professional, as registered with the Board	Plot No.81, 3rd Street, Phase I, Dollars Colony, Vengambakkam, Tambaram East, Chennai – 600127 Email: <a href="mailto:kangayan.s@gmail.com">kangayan.s@gmail.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Mr. S. Kangayan Interim Resolution Professional Plot No.81, 3rd Street, Phase I, Dollars Colony, Vengambakkam, Tambaram East, Chennai – 600127 Email: <a href="mailto:kangayan.s@gmail.com">kangayan.s@gmail.com</a> Mobile: 9677554665
11. Last date for submission of claims	19 May 2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL



**RELEVANT PARTICULARS**

13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)

Not Applicable

14. (a) Relevant Forms and (b) Details of authorized representatives are available at:

Web link: <https://ibbi.gov.in/home/downloads> Physical Address: Office of the IRP at the address mentioned above or email at [kangayan.s@gmail.com](mailto:kangayan.s@gmail.com)

Notice is hereby given that the National Company Law Tribunal, Chennai Bench-II has ordered the commencement of a corporate insolvency resolution process of BALAGANGA TEXTILES PRIVATE LIMITED on 05 May 2026.

The creditors of BALAGANGA TEXTILES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 19 May 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- 

S. KANGAYAN  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00866/2019-2020/12770

Date : 09 May 2026  
Place : Chennai

